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S.No.	Cr. No.	Old Case No.	Case No.	Title	FIR/PS
Misc./Appealance <b>Entire cause list has been en-block posted -to 17-09-2020</b>					
1	Ct Cases	82/01/2014	29264/2016	NITIN VERMA Vs. DEEPAK KUMAR SHARMA	/0 (Tilak Marg)
2	Cr Cases		7900/2017	STATE Vs. UNTRACE	255 /2015 (Mandir Marg)
3	Ct Cases	108/1/2016	24037/2016	SIBO SHANKAR MISHRA(A.O.R) Vs. AMANDEEP SINGH	/0 (M.S. Park)
4	Cr Cases		7899/2017	STATE Vs. UNTRACE	220 /2015 (Mandir Marg)
5	Cr Cases		59472/2016	STATE Vs. CANCELLATION	1535 /2015 (Vasant Vihar)
6	Cr Cases		1087/2017	STATE Vs. UNTRACE	1353 /2015 (Vasant Vihar)
7	Cr Cases		10452/2017	STATE Vs. UNTRACE	216 /2014 (Mandir Marg)
8	Cr Cases		4272/2017	STATE Vs. UNTRACE	201 /2014 (Mandir Marg)
9	Cr Cases		9500/2017	STATE Vs. UNTRACE	000248 /2016 (Vasant Vihar)
10	Cr Cases		9503/2017	STATE Vs. UNTRACE	000576 /2016 (Vasant Vihar)
11	Cr Cases		9964/2017	STATE Vs. UNTRACE	00373 /2017 (Vasant Vihar)
12	Cr Cases		10855/2018	STATE Vs. untrace	397 /2016 (Vasant Vihar)
13	Cr Cases		12270/2018	STATE Vs. UNTRACE	000382 /2016 (Vasant Vihar)
14	Cr Cases		12379/2018	STATE Vs. UNTRACE	116 /2014 (Vasant Vihar)
15	Cr Cases		13279/2018	STATE Vs. UNTRACE	986 /2016 (Vasant Vihar)
16	Cr Cases		13280/2018	STATE Vs. UNTRACE	954 /2016 (Vasant Vihar)
17	Cr Cases		13281/2018	STATE Vs. UNTRACE	916 /2016 (Vasant Vihar)
18	Cr Cases		13284/2018	STATE Vs. UNTRACE	285 /2017 (Vasant Vihar)
19	Cr Cases		13521/2018	STATE Vs. UNTRACE	000675 /2017 (Vasant Vihar)
20	Cr Cases		13522/2018	STATE Vs. UNTRACE	875 /2016 (Vasant Vihar)
21	Cr Cases		13523/2018	STATE Vs. UNTRACE	000816 /2017 (Vasant Vihar)
22	Ct Cases		10411/2018	STATE Vs. UNTRACE	000043 /2016 ( )
23	Ct Cases		10412/2018	STATE Vs. UNTRACE	000047 /2016 ( )
24	Ct Cases		10413/2018	STATE Vs. CANCELLATION	000069 /2016 ( )
25	Cr Cases		16641/2018	STATE Vs. ANURAG CHAUHAN	983 /2016 (Vasant Vihar)
26	Ct Cases		16595/2018	DCB BANK LTD Vs. MAHENDER PAL @ MAHINDER PAL	/0 ( )
27	Ct Cases		16596/2018	DCB BANK LTD Vs. JOGINDER SINGH	/0 ( )
28	Ct Cases		16597/2018	DCB BANK LTD Vs. MOHD. TASLEEM	/0 (Barakhamba Road)
29	Ct Cases		16598/2018	DCB BANK LTD. Vs. SHAMSHAD ALI @ MOHD. SHAMSHAD	/0 (Barakhamba Road)
30	Ct Cases		16599/2018	DCB BANK LTD. Vs. BANTY NARESH	/0 ( )
31	Ct Cases		16600/2018	DCB BANK LTD. Vs. AMARISH	/0 ( )

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<i>Entire Cause List has been online posted on 17/09/2020</i>					
32	Ct Cases		16601/2018	DCB BANK LTD. Vs. MUBIN NOOR MOHD.	/0 ()
33	Cr Cases		546/2019	STATE Vs. UNTRACE	00091 /2017 (Mandir Marg)
34	Cr Cases		547/2019	STATE Vs. UNTRACE	000244 /2017 (Mandir Marg)
35	Ct Cases		3855/2019	IIFL Vs. DEV ROAD LINES	/0 (Barakhamba Road)
36	Ct Cases		3861/2019	IIFL Vs. ASHWANI KUMAR	/0 (Barakhamba Road)
37	Ct Cases		3862/2019	IIFL Vs. GURPREET SINGH	/0 (Barakhamba Road)
38	Cr Cases		4854/2019	STATE Vs. RAVINDER @ BABLU	127 /2018 (Tilak Marg)
39	Ct Cases		13167/2019	SUDESH KUMAR SADH Vs. NAINA SADH	/0 (Mandir Marg)
<b>Pre-Summoning Evidence</b>					
40	Ct Cases		7983/2018	DHRUV MADAN Vs. RAJAN KHANNA AND ORS.	/0 (Vasant Vihar)
<b>Charge</b>					
41	Cr Cases		2341/2019	STATE Vs. DR ANUP GUPTA	62 /2017 (Mandir Marg)
42	Cr Cases		4777/2019	STATE Vs. DEEPAK	430 /2018 (Vasant Vihar)
<b>Prosecution Evidence</b>					
43	Cr Cases	47/06/2006	48880/2016	STATE Vs. RAM KISHAN	117 /2004 (Tilak Marg)
44	Cr Cases	72A/2/2009	43441/2016	STATE Vs. VIRENDER SINGH TYAGI	537 /2006 (Tilak Marg)
45	Cr Cases	158/2/2011	42029/2016	STATE Vs. BIRI SINGH	142/2010 /2010 (Tilak Marg)
46	Cr Cases		8165/2019	STATE Vs. SARWAR ALAM	148 /2003 (Vasant Vihar)
<b>Misc. Arguments</b>					
47	Ct Cases	17/01/2014	29177/2016	SUKHSAGAR KAUR GILL Vs. STATE OF NCT OF DELHI AND ORS.	/0 (Vasant Vihar)
48	Cr Cases		4632/2019	STATE Vs. CANCELLATION	1227 /2015 (Vasant Vihar)
<b>Arguments</b>					
49	Ct Cases	7/01/2014	28864/2016	YOGINDER HARIJAN AND ANR. Vs. UPENDER RAM AND ORS.	/0 (Tilak Marg)
50	Ct Cases		17077/2016	SH. DEEPAK GUPTA Vs. SH. RAJ GOPAL	/0 (Tilak Marg)
<b>Order</b>					
51	Ct Cases		49117/2016	HARISH UPPAL Vs. ANIL KUMAR AGGARWAL	/0 (Tilak Marg)

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**Chief Metropolitan Magistrate, New Delhi, PHC**  
**IN THE COURT OF Sh. Sudhir Kumar Sirohi**  
**Addl. Chief Metropolitan Magistrate**  
**Criminal Cause List Dated 28-03-2020 Total Cases:55**

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	Cr Cases	70/2B/2014	48603/2016	STATE Vs. DARSHAN SINGH ANR.	378 /2013 (Vasant Kunj South)
2	Cr Cases	77/3C/2014	49156/2016	STATE Vs. NARENDER KUMAR	395 /2013 (R.K. Puram)
3	Cr Cases	14/2B/2015	54127/2016	STATE Vs. RAJA SEKH@ SANATAN	866 /2015 (Vasant Kunj South)
4	Cr Cases		58544/2016	STATE Vs. KANTI LAL	1302 /2014 (Vasant Kunj South)
5	Cr Cases		808/2017	STATE Vs. MICHAEL JOSEPH FERREIRA	87 /2016 (Crime Branch-New Delhi)
6	Cr Cases		4603/2017	STATE Vs. UNTRACE	1120 /2014 (Vasant Kunj South)
7	Ct Cases		5044/2017	ALOK GARG Vs. STATE	/0 (Crime Branch-New Delhi)
8	Cr Cases		10889/2018	STATE Vs. RAVI @ NANU	0290 /2016 (R.K. Puram)
9	Ct Cases		11689/2017	AMBIENT LAND HOLDINGS LTD. Vs. SPLENDOR LANDBASE LTD.	/0 (Mandir Marg)
10	Cr Cases		5855/2017	STATE Vs. UNTRACE	000321 /2017 (Vasant Kunj South)
11	Cr Cases		6777/2017	STATE Vs. UNTRACE	000292 /2016 (Vasant Kunj South)
12	Cr Cases		8818/2017	STATE Vs. UNTRACE	1090 /2014 (Vasant Kunj South)
13	Ct Cases		8051/2018	STATE BANK OF INDIA Vs. SHO PS R K PURAM AND ORS	/0 (R.K. Puram)
14	Ct Cases		8052/2018	STATE BANK OF INDIA Vs. STATE AND ORS	/0 (R.K. Puram)
15	Cr Cases		13616/2018	STATE Vs. UNTRACE	245 /2017 (Vasant Kunj South)
16	M		4/2018	AMBIENT LAND HOLDINGS LTD Vs. SPLENDOR LANDBASE LTD AND ORS	/0 ()
17	Cr Cases		16464/2018	ASHUTOSH KUMAR AGGARWAL Vs. PARASVNATH DEVELOPERS LTD.	/0 ()
18	Cr Cases		17685/2018	STATE Vs. UNTRACE	000246 /2018 (Vasant Kunj South)
19	Cr Cases		17686/2018	STATE Vs. UNTRACE	000260 /2018 (Vasant Kunj South)
20	Ct Cases		1238/2018	SUKHMAL CHAND JAIN Vs. PARSAVNATH DEVELOPERS LTD.	/0 ()
21	Cr Cases		507/2019	STATE Vs. UNTRACE	00193 /2018 (Vasant Kunj South)
22	Cr Cases		509/2019	STATE Vs. UNTRACE	00239 /2018 (Vasant Kunj South)
23	Cr Cases		2732/2019	STATE Vs. SANDEEP CHAUHAN	176 /2018 (Vasant Kunj South)
24	Ct Cases		10387/2019	KAMAL SINGH MAAN Vs. MANJEET LOHAV AND ANR.	/0 (Vasant Kunj South)
25	Ct Cases		7576/2019	DAVENDER KUMAR GUPTA Vs. R.C. GOEL	/0 ()
26	Cr Cases		6496/2019	STATE Vs. RITIK	58 /2019 (R.K. Puram)
27	Cr Cases		7247/2019	STATE Vs. KRAPA SHANKAR	490 /2018 (Vasant Kunj South)
28	Cr Cases		8466/2019	STATE Vs. TEJBIR SINGH GREWAL	203 /2017 (R.K. Puram)
29	Cr Cases		9030/2019	STATE Vs. SALMAN KHAN	195 /2019 (Vasant Kunj South)

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Chief Metropolitan Magistrate, New Delhi, PHC  
IN THE COURT OF Sh. Sudhir Kumar Sirohi  
Addl. Chief Metropolitan Magistrate  
Criminal Cause List Dated 28-03-2020 Total Cases:55



S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
30	Ct Cases		14393/2019	ABHISHEK RAI Vs. AZAD SINGH AND ORS.	/0 ()
31	Cr Cases		727/2020	STATE Vs. USMAN	000403 /2019 (R.K. Puram)
<b>Charge</b>					
32	Cr Cases	75/12/2013	49856/2016	STATE Vs. PANKAJ MADAN ORS	175 /2012 (Crime Branch-New Delhi)
33	Cr Cases	1/02/2015	42941/2016	STATE Vs. RAKESH KR. DUBEY	38 /2015 (Crime Branch-New Delhi)
34	Cr Cases		4437/2017	STATE Vs. RAKESH	90 /2013 (R.K. Puram)
<b>Pre-Summoning Evidence</b>					
35	Ct Cases		44832/2016	RAJ KUMAR Vs. NARENDER AND ORS	/0 (Vasant Kunj South)
<b>Charge</b>					
36	Cr Cases		754/2017	STATE Vs. AARTI SINHA	735 /2015 (R.K. Puram)
37	Cr Cases		7527/2017	STATE Vs. DHEERAJ LAL	1261 /2015 (Vasant Kunj South)
<b>Prosecution Evidence</b>					
38	Cr Cases	260/2/1997	39160/2016	STATE Vs. MAHESH KUMAR	898 /1997 (Connaught Place)
39	Cr Cases	363/2/2000	41429/2016	STATE Vs. RATTAN LAL GARERA	625 /1999 (Connaught Place)
40	Cr Cases	273/2/2002	40225/2016	STATE Vs. SUNIL BHATI	312 /2002 (Connaught Place)
41	Cr Cases	168/2003	40199/2016	STATE Vs. MANISH SONI ETC.	13 /2003 (Connaught Place)
42	Cr Cases	28/03/2003	46684/2016	STATE Vs. KAMAL KUMAR	160/3 /2003 (Connaught Place)
43	Cr Cases	401/2/2007	40202/2016	STATE Vs. MANOJ KUMAR SINGH	521 /2000 (Connaught Place)
44	Cr Cases	24/2B/2014	45859/2016	STATE Vs. VIKAS @ VICKY	119 /2012 (Vasant Kunj South)
45	Cr Cases	57/2C/2014	51122/2016	STATE Vs. ANANT DAHIYA	375 /2006 (R.K. Puram)
46	Cr Cases	28/2C/2014	46593/2016	STATE Vs. ADITYA MALHOTRA	389 /2009 (R.K. Puram)
47	Cr Cases	58/2B/2014	48765/2016	STATE Vs. JITENDER KUMAR @ JEETU	445 /2013 (Vasant Kunj South)
48	Cr Cases		6084/2017	STATE Vs. ASHOK KUMAR GUPTA	728 /2016 (Vasant Kunj South)
49	Cr Cases		17514/2018	STATE Vs. PRAKASH	441 /2018 (Vasant Vihar)
50	Cr Cases		7974/2019	STATE Vs. BHIM	401 /2019 (Vasant Kunj South)
<b>Misc. Arguments</b>					
51	Ct Cases	49/01/2015	20276/2016	HEMANT SACHDEVA Vs. R. S. MEENA	/0
52	Ct Cases	50/01/2015	20291/2016	DEEPAK RISHI Vs. R. S. MEENA	/0
<b>Final Arguments</b>					
53	Ct Cases	25/1C/2014	30861/2016	INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA Vs. ASSOCIATION OF CHARTERED CERTIFIED ACCOUNTANTS	/0 (R.K. Puram)
<b>Misc./ Arguments</b>					
54	Ct Cases		8854/2018	Mrs. SUNITA GUPTA Vs. ROHAN MOTORS LTD.	/0
<b>Order</b>					
55	Cr Cases	34/2B/2014	50585/2016	STATE Vs. PAWAN @ PARVEEN KUMAR	96 /2011 (R.K. Puram)

District and Sessions Judge, New Delhi, PHC  
IN THE COURT OF Mr. Munish Markan  
Additional District Judge(ADJ)  
CIVIL CAUSE LIST DATED 28-03-2020 Total Cases:15

R.No 9.  
Fixed for  
28-4-20

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases</b>				
1	CS		58289/16	SATYA DHAWAN Vs. ANSAL PROPERTIES AND INDUSTRIES LTD.
2	TM	217/2016	13570/16	CALVIN KLEIN TRADEMARK TRUST Vs. ASHOK KUMAR
3	TM		13833/16	NIKE INNOVATE C.V Vs. ASHOK KUMAR
4	EX		552/19	SAVITA SINGH Vs. MOHYAL EDUCATIONAL SOCIETY
5	CS		697/19	RAJEEV KUMAR MADAN Vs. SANJEEV KUMAR MADAN
6	CS		95/20	KAJAL DHINGRA AND ANR Vs. NIKHIL KASHYAP AND ANR
7	CS		131/20	MANOJ KUMAR MALHOTRA Vs. M/S JTEKT INDIA LTD AND ANOTHERS
<b>Issues</b>				
8	CS		96/19	SANJAY SINGH Vs. AMERIPRISE INDIA PVT LTD
<b>Plaintiff/Petitioner Evidence</b>				
9	CS		105/18	MONIKA GOEL Vs. PURABI SAIKIA
10	CS		292/18	MOHAN LAL Vs. RAAS INFRATECH PVT LTD ND ORS
<b>Misc. Arguments</b>				
11	PPA		8/20	BALDEV KUMAR Vs. ESTATE OFFICER AND ORS
<b>Final Arguments</b>				
12	CS	117/2015	56817/16	ANAND Vs. MS DEE KAY TENT PRIVATE LIMITED ORS.
13	CS	113/2016	57678/16	DHAWANDEEP RESIDENTS WELFARE ASSO. Vs. STAR ESTATE MANAGEMENT
14	SICA DJ		89/17	RAJ KUMAR SOLANKI Vs. CHHANGUR PRASAD
15	CS		637/19	RASHMI GOEL Vs. ADARSH BEHL

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Senior Civil Judge cum RC, New Delhi, PHC  
IN THE COURT OF Sh. Vikrant Vaid  
Senior Civil Judge Cum Rent Controller  
CIVIL CAUSE LIST DATED 28-03-2020 Total Cases:15

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S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases</b>				
1	EX		7008/16	TRUE LINK FINANCE LTD Vs. SURESH WAGHLE
2	EX		281/18	TRUE LINK FINANCE LTD Vs. SMT GEETA SHARMA
3	CS SCJ		1102/19	TRUE LINK FINANCE LTD Vs. NARENDRA SINGH
4	CS SCJ		1103/19	TRUE LINK FINANCE LTD Vs. DHIRAJ
5	CS SCJ		1365/19	ADDWIN ENTERPRISES Vs. TAURUS HOSPTALITY PVT LTD
6	CS SCJ		73/20	TRUE LINK FINANCE LTD Vs. BABITA
7	CS SCJ		74/20	TRUE LINK FINANCE LTD Vs. SHRI CHAND
<b>Issues</b>				
8	CS SCJ		1033/19	ANKUR AGARWAL Vs. M/S HYCIENE SOLUTION AND OTHERS
<b>Plaintiff/Petitioner Evidence</b>				
9	CS SCJ		1611/17	CHANDER KANTA Vs. HARMINDER KAUR
10	CS SCJ		11/19	HIMALAYAN ALES PVT LTD Vs. LIGHT BOX RESTAURANTS PVT LTD
<b>Defendant/Respondent Evidence</b>				
11	CS SCJ		59044/16	MAHIPAL SINGH Vs. THE UNION OF INDIA
12	CS SCJ		1302/17	DHARAMPAL Vs. VED PRAKASH
<b>Misc. Arguments</b>				
13	CS SCJ		901/18	GURPREET SINGH Vs. THE CHIEF OF BSF
14	RCA SCJ		1/19	GURMEET SINGH Vs. AMRET KAUR
<b>Final Arguments</b>				
15	CS SCJ		118/17	SMT. GAJAN Vs. RAMU

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc. cases					
1	Ct Cases		575/2018	BENTEX CONTROL AND SWITCHGEAR COMPANY Vs. NARENDER GANDHI	/0 (Naraina)
2	Ct Cases		576/2018	BENTEX CONTROL AND SWITCHGEAR COMPANY Vs. NARENDER GANDHI	/0 (Naraina)
3	Ct Cases		577/2018	BENTEX CONTROL AND SWITCHGEAR COMPANY Vs. NARENDER GANDHI	/0 (Naraina)
4	Ct Cases		578/2018	BENTEX CONTROL AND SWITCHGEAR COMPANY Vs. NARENDER GANDHI	/0 (Naraina)
5	Ct Cases		579/2018	BENTEX CONTROL AND SWITCHGEAR COMPANY Vs. NARENDER GANDHI	/0 (Naraina)
6	Cl Cases		580/2018	BENTEX CONTROL AND SWITCHGEAR COMPANY Vs. NARENDER GANDHI	/0 (Naraina)
7	Ct Cases		581/2018	BENTEX CONTROL AND SWITCHGEAR COMPANY Vs. NARENDER GANDHI	/0 (Naraina)
8	Cl Cases		582/2018	BENTEX CONTROL AND SWITCHGEAR COMPANY Vs. NARENDER GANDHI	/0 (Naraina)
9	Ct Cases		583/2018	BENTEX CONTROL AND SWITCHGEAR COMPANY Vs. NARENDER GANDHI	/0 (Naraina)
10	Ct Cases		584/2018	BENTEX CONTROL AND SWITCHGEAR COMPANY Vs. NARENDER GANDHI	/0 (Naraina)
11	Ct Cases		585/2018	BENTEX CONTROL AND SWITCHGEAR COMPANY Vs. NARENDER GANDHI	/0 (Naraina)
12	Ct Cases		586/2018	BENTEX CONTROL AND SWITCHGEAR COMPANY Vs. NARENDER GANDHI	/0 (Naraina)
13	Ct Cases		587/2018	BENTEX CONTROL AND SWITCHGEAR COMPANY Vs. NARENDER GANDHI	/0 (Naraina)
14	Ct Cases		588/2018	BENTEX CONTROL AND SWITCHGEAR COMPANY Vs. NARENDER GANDHI	/0 (Naraina)
15	Ct Cases		589/2018	BENTEX CONTROL AND SWITCHGEAR COMPANY Vs. NARENDER GANDHI	/0 (Naraina)
16	Cl Cases		590/2018	BENTEX CONTROL AND SWITCHGEAR COMPANY Vs. NARENDER GANDHI	/0 (Naraina)
17	Ct Cases		1500/2018	HELLMAN WORLDWIDE LOGISTICS INDIA PVT. LTD. Vs. VAJRAS LOGISTICS PVT. LTD. AND ORS.	/0
18	Ct Cases		2017/2018	IIFL Vs. SHISHUPAL SINGH RAJAWAT	/0

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All Cases Listed on 13

Chief Metropolitan Magistrate, New Delhi, PHC

IN THE COURT OF Sh. Dev Saroha

Metropolitan Magistrate

Criminal Cause List Dated 28-03-2020 Total Cases:34

29/04/2020



Sl. No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc. cases</b>					
	Cr Cases	93/2A/2013	49200/2016	STATE Vs. RAJESH	250 /2009 (Sarojini Nagar)
<b>Misc./ Appearance</b>					
1	Ct Cases		8797/2017	HDFC BANK LTD Vs. KADEDEEN DUKHEHHOR	/0 (Barakhamba Road)
2	Ct Cases		11559/2017	VTC PROFESSIONAL SERVICES Vs. ROY BROTHERS	/0 (Barakhamba Road)
3	Ct Cases		13529/2017	HDFC BANK LTD. Vs. KUMAR GORAVE	/0 29/04/20
4	Cr Cases		7223/2017	STATE Vs. UNTRACE	99 /2015 (Barakhamba Road)
5	Cr Cases		7706/2017	STATE Vs. UNTRACE	145 /2012 (Sarojini Nagar)
6	Cr Cases		7709/2017	STATE Vs. UNTRACE	354 /2013 (Sarojini Nagar)
7	Cr Cases		7711/2017	STATE Vs. UNTRACE	376 /2008 (Sarojini Nagar)
8	Cr Cases		8097/2017	STATE Vs. UNTRACE	110 /2015 (Barakhamba Road)
9	Cr Cases		8293/2017	STATE Vs. UNTRACE	00184 /2016 (Sarojini Nagar)
10	Cr Cases		11141/2018	STATE Vs. UNTRACE	000184 /2017 (Sarojini Nagar)
11	Ct Cases		7708/2018	BANDANA RANI Vs. UN IVERSAL BUILDWELL PVT. LTD.	/0 (Barakhamba Road)
12	Ct Cases		7709/2018	RAKESH ASTHANA Vs. UNIVERSAL BUILDWELL PVT. LTD.	/0 (Barakhamba Road)
13	Ct Cases		11266/2018	KOMAL Vs. SANJAY	/0 (Sarojini Nagar)
14	Ct Cases		12276/2018	HDFC BANK LTD. Vs. JSP SERVICES PVT LTD	/0 (Barakhamba Road)
15	Cr Cases		17554/2018	STATE Vs. UNTRACED	165 /2017 (Sarojini Nagar)
16	Cr Cases		17555/2018	STATE Vs. UNTRACED	176 /2017 (Sarojini Nagar)
17	Cr Cases		17556/2018	STATE Vs. UNTRACED	164 /2017 (Sarojini Nagar)
18	Ct Cases		1873/2019	HPM CHEMICALS AND FERTILIZERS LTD. Vs. AMIT KUMAR	/0 (Barakhamba Road)
19	Ct Cases		1874/2019	HPM CHEMICALS AND FERTILIZERS LTD. Vs. G RAVI KIRAN	/0 (Barakhamba Road)
20	Ct Cases		1875/2019	HPM CHEMICALS AND FERTILIZERS LTD. Vs. JAGABANJINHU PANDA	/0 (Barakhamba Road)
21	Ct Cases		1876/2019	HPM CHEMICALS AND FERTILIZERS LTD. Vs. SANDHU PESTICIDES	/0 (Barakhamba Road)
22	Ct Cases		1878/2019	HPM CHEMICALS AND FERTILIZERS LTD. Vs. RAJINDER KUMAR	/0 (Barakhamba Road)
23	Ct Cases		1879/2019	HPM CHEMICALS AND FERTILIZERS LTD. Vs. VISHAL VIJAY RAO SARODE	/0 (Barakhamba Road)
24	Cr Cases		4590/2019	STATE Vs. VIKAS KUMAR SINGH	150 /2014 ( )
25	Cr Cases		5652/2019	STATE Vs. S.P. CHADHARY	88 /2013 (Barakhamba Road)
<b>Prosecution Evidence</b>					
26	Ct Cases	366/1/2013	21594/2016	DEPUTY COMMISSIONER-CU-APPROPRIATE AUTHORITY Vs. ANOOP GUPTA	/0 (Barakhamba Road)
27	Cr Cases	32/2/2014	41075/2016	STATE Vs. SUBHASH SINGH	84 /2013 (Barakhamba Road)



Chief Metropolitan Magistrate, New Delhi, PHC  
IN THE COURT OF Sh. Dev Saroha  
Metropolitan Magistrate

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29/04/20

Criminal Cause List Dated 28-03-2020 Total Cases:34

S No	Case Type	Old Case No.	Case No.	Title	FIR/PS
9	Cr Cases		58656/2016	STATE Vs. PRAMOD KUMAR	116 /2015 (Barakhamba Road)
10	Ct Cases		10210/2017	LALAN PRASAD SINGH Vs. BRANCH MANGAR KOTAK MAHINDRA BANK	/0 (Connaught Place)
11	Cr Cases		10368/2017	STATE Vs. VINNY MUSKAN	54 /2017 (Sarojini Nagar)
12	Cr Cases		7521/2017	STATE Vs. SUNNY SEIKH	50 /2017 (Sarojini Nagar)
Arguments					
13	Ct Cases	484/1/2015	31596/2016	SH. RAJAN KUMAR Vs. HSBC BANK LTD	/0 (Barakhamba Road)
14	Ct Cases		11102/2017	DHARA MOTOR FINSNCE Vs. NAVIN LKUMAR	/0 (Vasant Kunj South)

29/04/20

Chief Metropolitan Magistrate, New Delhi, PHC  
IN THE COURT OF Ms. Tanvi Khurana  
Metropolitan Magistrate

(14)  
29-4-20

Criminal Cause List Dated 28-03-2020 Total Cases:46

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	Ct Cases	614/1/2013	18828/2016	CHETAN SINGH CHOUDHARY Vs. DAYARAM JAKHAR	/0 (Inder Puri)
2	Cr Cases	50/2/2013	47105/2016	STATE Vs. PARVINDER SINGH	54 /2010 (Inder Puri)
3	Ct Cases	190/1/2014	24727/2016	GINNI FILAMENTS LTD. Vs. METAPHOR EXPORTS PVT. LTD.	/0 (Connaught Place)
4	Ct Cases		1097/2017	CHANDER PRABHA NEGI Vs. SHIVANI ANAND	/0
5	Cr Cases		8044/2017	STATE Vs. K. RAHUL	22 /2016 (Inder Puri)
6	Cr Cases		2416/2017	STATE Vs. RAHUL@SUNIL@SANNY	06 /2017 (Inder Puri)
7	Ct Cases		16026/2017	RAHUL VERMA Vs. BHUPENDER KAUSHIK	/0 (Inder Puri)
8	Cr Cases		6508/2017	STATE Vs. RAHUL	126 /2017 (Inder Puri)
9	Cr Cases		10487/2017	STATE Vs. G VENKATA SUBHA RAO	118 /2015 (Inder Puri)
10	Cr Cases		11053/2018	STATE Vs. MUKUL MAGGON	131 /2017 (Inder Puri)
11	Ct Cases		11573/2018	INDIA INFOLINE FINANCE LTD Vs. MANDALA YESANNA	/0 ()
12	Ct Cases		11574/2018	INDIA INFOLINE FINANCE LTD Vs. VS SURYAVANSHI	/0 ()
13	Ct Cases		11576/2018	INDIA INFOLINE FINANCE LTD Vs. SANEM	/0 ()
14	Ct Cases		11577/2018	INDIA INFOLINE FINANCE LTD Vs. RANJIT SINH	/0 ()
15	Ct Cases		11578/2018	INDIA INFOLINE FINANCE LTD Vs. SADIK KHAN	/0 ()
16	Ct Cases		11579/2018	INDIA INFOLINE FINANCE LTD Vs. PURANE PURSHOTTAM	/0 ()
17	Ct Cases		11580/2018	INDIA INFOLINE FINANCE LTD Vs. MANGLA RAM	/0 ()
18	Ct Cases		11581/2018	INDIA INFOLINE FINANCE LTD Vs. INDRAJEET SH	/0 ()
19	Ct Cases		11589/2018	INDIA INFOLINE FINANCE LTD Vs. WAVE FLEET	/0 ()
20	Ct Cases		12080/2018	DAIKIN AIRCONDITIONING INDIA PVT LTD Vs. SONAM WARSI	/0 ()
21	Cr Case		16406/2018	STATE Vs. IMRAN	0153 /2017 ()
22	Ct Cases		14554/2018	DAIKING AIRCONDITIONING INDIA PVT. LTD. Vs. MAHIMA CHAUDHARY	/0 ()
23	Cr Cases		17831/2018	STATE Vs. UNTRACE	128 /2015 ()
24	Cr Cases		3415/2019	STATE Vs. RAHUL MUNNA	41 /2019 (Central Secretariate Metro)
25	Cr Cases		8933/2019	STATE Vs. UJJAIR	17 /2019 (Rajeev Chowk Metro)
26	Cr Cases		276/2020	STATE Vs. NIKHIL YADAV	251 /2019 ()
27	Cr Cases		439/2020	STATE Vs. RAJENDER PRASAD	282 /2019 ()
28	Cr Cases		441/2020	STATE Vs. MAHENDER SINGH	302 /2019 (Inder Puri)
29	Cr Cases		671/2020	STATE Vs. AMAN KUMAR	276 /2019 ()
30	Cr Cases		672/2020	STATE Vs. MATURA PRASAD LAL	250 /2019 ()
31	Cr Cases		673/2020	STATE Vs. NANHE REHMAN	321 /2019 (Inder Puri)
<b>Charge</b>					
32	Ct Cases		50778/2016	HPM CHEMICALS AND FERTILIZERS LIMITED Vs. YOGI CROP SCIENCES PVT LTD AND ANR	/0
33	Cr Cases		8256/2019	STATE Vs. MONU @ RAHUL	101 /2019 ()

29/5/20

Chief Metropolitan Magistrate, New Delhi, PHC  
IN THE COURT OF Ms. Tanvi Khurana  
Metropolitan Magistrate

Criminal Cause List Dated 28-03-2020 Total Cases:46

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
34	Cr Cases		8257/2019	STATE Vs. rahul kumar	019857 /2019 (Inder Puri)
<b>Prosecution Evidence</b>					
35	Cr Cases	406/2/2008	42800/2016	STATE Vs. NARINDER SINGH ORS	473 /2007 (Connaught Place)
<b>Notice</b>					
36	Ct Cases	132/1/2014	25950/2016	GINNI FILAMENTS LTD. Vs. METAPHOR EXPORTS PVT. LTD.	/0 (Connaught Place)
37	Ct Cases	130/1/2014	26078/2016	GINNI FILAMENTS LTD. Vs. METAPHOR EXPORTS PVT. LTD.	/0 (Connaught Place)
<b>Plaintiff/Petitioner Evidence</b>					
38	Cr Cases	291/2/2014	50842/2016	STATE Vs. JITENDER MUKHIYA	64 /2011 (Inder Puri)
<b>Notice</b>					
39	Ct Cases		259/2017	M/S GINNI FILAMENT LTD Vs. M/S METAPHOR EXPORTS PVT LTD	/0
<b>Sub Matter : Ct Cases/0001870/2017</b>					
<b>Prosecution Evidence</b>					
40	Cr Cases		7432/2017	STATE Vs. SARIK	10 /2017 (Central Secretariate Metro)
<b>Statement of Accused</b>					
41	Cr Cases	269/2/2008	41793/2016	STATE Vs. RANJAN BHATIA	530 /2007 (Connaught Place)
<b>Defendant/Respondent Evidence</b>					
42	Ct Cases	145/1/2014	28619/2016	LAJPAT RAI MADAN Vs. RAGHAV ADITYA CHITS PVT. LTD.	/0 (Vasant Vihar)
43	Ct Cases	144/1/2014	31736/2016	REEMA MADAN Vs. RAGHAV ADITYA CHITS PVT. LTD.	/0 (Vasant Vihar)
<b>Defence Evidence</b>					
44	Ct Cases	147/1/2014	31734/2016	JAIDEV MADAN Vs. RAGHAV ADITYA CHITS PVT. LTD.	/0 (Vasant Vihar)
<b>Final Arguments</b>					
45	Cr Cases	79/2/2015	40745/2016	STATE Vs FARMAN ETC.	2 /2015 (Inder Puri)
46	Ct Cases		17237/2017	BRIJPAL Vs. MANOJ BHARDWAJ	/0 (Vasant Kunj)

28/03/2020

District and Sessions Judge, New Delhi, PHC  
IN THE COURT OF Sh. Parveen Singh  
Additional Sessions Judge  
Criminal Cause List Dated 28-03-2020 Total Cases:8

*Court No 15*

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Charge</b>					
1	SC		247/2018	STATE Vs. RAHUL KUMAR AND ORS.	67 /2018 (Delhi Cantt.)
2	SC		248/2018	STATE Vs. RAHUL KUMAR AND ORS.	68 /2018 (Delhi Cantt.)
3	SC		325/2018	STATE Vs. RAHUL KUMAR	73 /2018 (Delhi Cantt.)
4	SC		453/2018	STATE Vs. Mukesh	121 /2017 (Inder Puri)
5	SC		54/2020	STATE Vs. MEENA DEVI	279 /2015 (Mandir Marg)
<b>Prosecution Evidence</b>					
6	SC	45/3/2015	9086/2016	STATE Vs. RAJ KUMAR (2-JC)	213 /2015 (Naraina)
<b>Arguments</b>					
7	Cr Rev		530/2017	VIJAY MALIK Vs. RAMAN BHATIA AND ORS	/ ()
8	Cr Rev		763/2019	UNIWORLD RESORTS WELFARE ASSOCIATION (REGD). Vs. The State	17742 /2018 ()

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*29/04/2020*

Chief Metropolitan Magistrate, New Delhi, PHC  
IN THE COURT OF Ms. Ankita Lal  
Metropolitan Magistrate



Criminal Cause List Dated 28-03-2020 Total Cases:44

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
31	Cr Cases	409/2/2008	42511/2016	STATE Vs. YOGITA KHATWANI ETC. (3)	147 /2006 (Chankaya Puri)
32	Cr Cases	11/02/2010	48678/2016	STATE Vs. HEMANT KUMAR	152 /2008 (Vasant Kunj North)
33	Cr Cases	342/2010	48816/2016	STATE Vs. SUNIL KUMAR	497 /2007 (Vasant Kunj North)
34	Cr Cases	466/2010	44091/2016	STATE Vs. ALAMEEN ETC.	364 /2007 (Vasant Kunj North)
35	Cr Cases	4/2011	44129/2016	STATE Vs. NARESH KUMAR	121 /2006 (Chankaya Puri)
36	Cr Cases	50/2/2011	42981/2016	STATE Vs. GURJANT SINGH ETC	111 /2007 (Chankaya Puri)
37	Cr Cases	52/12/2013	50136/2016	STATE Vs. MAHENDER MAHELA	52 /2012 (Chankaya Puri)
38	Cr Cases	6/CHP/2014	50466/2016	STATE Vs. AJAY @ SANJAY	218 /2013 (Chankaya Puri)
39	Cr Cases	44/2B/2015	39956/2016	STATE Vs. AKHILESH KUMAR	535 /2014 (Delhi Cantt.)
40	Cr Cases		15505/2018	STATE Vs. VIJAYRAO SRINIVASULU	92 /2018 (Vasant Kunj North)
41	Cr Cases		5511/2019	STATE Vs. MONAL HAQUE	204 /2016 (Vasant Kunj North)
<b>Statement of Accused</b>					
42	Cr Cases	16/2B/2015	56416/2016	STATE Vs. RASHI SEHGAL	57 /2015 (Delhi Cantt.)
<b>Misc. Arguments</b>					
43	Ct Cases		13265/2018	MAHESH KUMAR Vs. OM PRAKASH	/0 ( )
<b>Order</b>					
44	Cr Cases	9A/6/2011	46440/2016	STATE Vs. UNTRACE	502 /2005 (Vasant Kunj North)

29-4-20

Chief Metropolitan Magistrate, New Delhi, PHC  
IN THE COURT OF Ms. Ankita Lal  
Metropolitan Magistrate

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Criminal Cause List Dated 28-03-2020 Total Cases:44

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	Cr Cases	131/2/2012	48313/2016	STATE Vs. TRILOK SINGH	251 /2012 (Vasant Kunj North)
2	Cr Cases	17/VK/2014	47546/2016	STATE Vs. VIKAS CHAUDHARY	751 /2014 (Vasant Kunj North)
3	Ct Cases	35/1A/2015	38524/2016	MR.RITESH TAYAL Vs. SHASHANK SANGAL	/0 (Naraina)
4	Cr Cases		58419/2016	RAM SHARAN Vs. STATE AND ORS.	/0 (Delhi Cantt.)
5	Ct Cases		49333/2016	FORE REPRESENTATIONS AND TRAVELS PVT LTD Vs. COSMOS TOURS AND ORS	/0 (Barakhamba Road)
6	Ct Cases		49354/2016	FORE REPRESENTATIONS AND TRAVELS PVT LTD Vs. SPICEVACATIONS TRAVEL PVT LTD AND ORS	/0 (Barakhamba Road)
7	Ct Cases		1924/2017	INDIAN BANK Vs. HOUSING DEVELOPMENT AND INFRASTRUCTURE LTD	/0 (Connaught Place)
8	Cr Cases		11587/2018	STATE Vs. ANOOP RAI PRASAD AND ANR.	266 /2012 (Vasant Kunj North)
9	Cr Cases		13535/2018	ST. GIRI SCHOOL Vs. JAGDISH SHARMA	/0 (Chankaya Puri)
10	Ct Cases		14708/2018	COMPUTER JUNCTION PVT LTD Vs. NYSA COMMUNICATION PVT LTD AND ORS	/0 (Naraina)
11	Ct Cases		16125/2018	KULPREET SINGH OBERAI Vs. VIJAY SHARMA	/0 (Delhi Cantt.)
12	Ct Cases		16769/2018	MUNNA DEVI Vs. PRAVEEN AND ORS	/0 (Vasant Kunj North)
13	Ct Cases		4146/2019	VODAFONE IDEA LTD Vs. SHREE ENTERPRISES	/0 (Connaught Place)
14	Ct Cases		4148/2019	VODAFONE IDEA LTD Vs. V GO MOTOR PVT LTD	/0 (Connaught Place)
15	Ct Cases		4151/2019	VODAFONE IDEA LTD Vs. MANISH KUMAR BERRY	/0 (Connaught Place)
16	Cr Cases		3049/2019	STATE Vs. UNTRACE	501 /2017 (Vasant Kunj North)
17	Ct Cases		8516/2019	STATE Vs. MANOJ KUMAR	47 /2019 (Delhi Cantt.)
18	Cr Cases		5545/2019	STATE Vs. MOHD HANIF	01 /2019 (Kishan Garh)
19	Cr Cases		5842/2019	STATE Vs. azad verma @ lado	203 /2019 (Naraina)
20	Cr Cases		6500/2019	STATE Vs. VIRENDER KUMAR	195 /2018 (Delhi Cantt.)
21	Cr Cases		7758/2019	STATE Vs. CHETAN GOLA AND ORS.	543 /2018 (Vasant Kunj North)
22	Cr Cases		874/2020	STATE Vs. KARAN	130 /2016 (Chankaya Puri)
23	Ct Cases		2268/2020	ASHA DEVI Vs. UNKNOWN	/0 (Vasant Kunj North)
24	Ct Cases		3127/2020	MUKESH JHA Vs. DRIVER AND OWNER	/0 (Delhi Cantt.)
25	Ct Cases		4136/2020	VINOD KUMAR Vs. AJIT SINGH	/0 (South Avenue)
<b>Charge</b>					
26	Cr Cases	5/CHP/2014	49806/2016	STATE Vs. BABLU SHAH	61 /2014 (Chankaya Puri)
27	Cr Cases	9/VK/2015	40080/2016	STATE Vs. VIKAS SHUKLA	910 /2014 (Vasant Kunj North)
28	Cr Cases		16968/2018	STATE Vs. VINOD KUMAR SINGH	528 /2015 (Naraina)
29	Cr Cases		1635/2020	STATE Vs. SAGAR BHAGAT @ SAGAR	113 /2020 (Naraina)
<b>Prosecution Evidence</b>					
30	Cr Cases	94bA/2005	41113/2016	STATE Vs. PAYAL BANSIKUMAR PATEL	203 /2003 (Chankaya Puri)

29-4-20

# Room No.21

Senior Civil Judge cum RC, New Delhi, PHC

IN THE COURT OF Sh. Pankaj Sharma

JSCC cum ASCJ cum GJ

CIVIL CAUSE LIST DATED 28-03-2020 Total Cases:29

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases</b>				
1	CS SCJ		58959/16	HOTEL MAZDOOR UNION Vs. MAYA RAM
2	CS SCJ		379/18	BANWARI LAL Vs. PREM SHANKAR SHARMA
3	EX		386/18	TRUE LINK FINANCE LTD Vs. VIRPAL
4	EX		240/19	TRUE LINK FINANCE LTD Vs. MOHD ARIF
5	EX		388/19	TRUE LINK FINANCE LTD Vs. LAXMI
6	EX		498/19	TRUE LINK FINANCE LTD Vs. RAJ NARAYAN KHARWAR
7	EX		522/19	TRUE LINK FINANCE LTD Vs. RAJU SHAH
8	EX		523/19	TRUE LINK FINANCE LTD Vs. RAKESH
9	EX		524/19	TRUE LINK FINANCE LTD Vs. ARSHAD
10	CS SCJ		1157/19	GURSHARAN SINGH Vs. CHARANJIT SINGH
11	CS SCJ		137/20	PRAMOD RATHI Vs. DELHI METRO RAIL CORPORATION LTD
12	EX		88/20	HDFC BANK LTD. Vs. GULAM WARIS
<b>Issues</b>				
13	CS SCJ		1271/19	RAJIV WADHWA Vs. E BLOCK RESIDENTAL WELFARE ASSOCIATION AND OTHERS
<b>Plaintiff/Petitioner Evidence</b>				
14	CS SCJ		1033/18	RAVINDER KAUR MEHTA Vs. RAJIV GUPTA
15	CS SCJ		12/19	DORSET INDUSTRIES PVT LTD Vs. REGALIA BUILDING PVT LTD
16	CS SCJ		14/19	DORSET INDUSTRIES PVT LTD Vs. RENAISSANCE BUILDHOME PVT LTD
17	CS SCJ		180/19	SAMURAN SECURITY AND FACILITY SERVICES PVT LTD Vs. ZONAL MANAGER,UCO BANK
<b>Defendant/Respondent Evidence</b>				
18	CS SCJ	110/2016	58302/16	OCEAN STAR LOGISTICS Vs. PIK INDIA ORS.
19	EX		197/17	JAGDISH Vs. RAJU
20	CS SCJ		696/17	ASHOK KUMAR JAIN Vs. UNION OF INDIA AND OTH
<b>Misc. Arguments</b>				
21	CS SCJ		15/19	DORSET INDUSTRIES PVT LTD Vs. PRATHMESH CONSTRUCTION
22	CS SCJ		16/19	DORSET INDUSTRIES PVT LTD Vs. VERIZON
23	CS SCJ		17/19	DORSET INDUSTRIES PVT LTD Vs. SUPEIRO INDIA
24	CS SCJ		18/19	DORSET INDUSTRIES PVT LTD Vs. ADD PLUS ENTERPRISES
25	CS SCJ		65/19	DORSET INDUSTRIES PVT LTD Vs. MARKS ENTERPRISES
26	CS SCJ		469/19	NISHA GOEL AND ORS Vs. PRITI KANT VERMA AND ANR
<b>Misc. Arguments</b>				
27	CS SCJ		13/19	DORSET INDUSTRIES PVT LTD Vs. SKY WIN DOORS AND WINDOWS SYSTEMS
<b>Arguments</b>				
28	CS SCJ		103/18	M/S JAINA PROPERTIES AND FINANCE LTD Vs. UNION OF INDIA
<b>Order</b>				
29	CS SCJ		4/18	SURENDRA NATH Vs. THE ORIENTAL INSURANCE CO LTD

NDOH

29.4.2020

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Senior Civil Judge cum RC, New Delhi, PHC  
IN THE COURT OF Sh. Pankaj Sharma  
JSOC cum ASCJ cum GJ  
Criminal Cause List Dated 28-03-2020 Total Cases:9

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc. cases</b>					
1	Ct Cases	24/12/2012	168/2016	PEC LTD Vs. SHIPRA VENTRUES	/0
2	Ct Cases		1079/2017	MAAC INFRA PVT. LTD. Vs. SHRI SATENDER KUMAR	/0
3	Ct Cases		844/2017	DEKI ELECTRONICS LTD. Vs. SAURABH GUPTA	/0
4	Ct Cases		934/2017	SCJ PLASTICS LTD.Vs. ARICENT POLYMERS AND ORS	/0 (Connaught Place)
5	Ct Cases		252/2018	KARAN Vs. EDGEAD WORLD MEDIA PVT LTD	/0
6	Ct Cases		2398/2018	RUS EDUCATION INDIA PVT LTD Vs. SARABJEET SINGH CHADHA	/0 (Parliament Street)
<b>Compliment Evidence</b>					
7	Ct Cases		1102/2017	INDER PAL Vs. GARI LAL PAL	/0
<b>Defence Evidence</b>					
8	Ct Cases		1687/2017	DEV RAJ JAIN Vs. PREM WATI GUPTA	/0
<b>Final Arguments</b>					
9	Ct Cases		611/2018	SH RAJENDER KUMAR Vs. SH HARI SINGH	/0

29.4.2020



District and Sessions Judge, New Delhi, PHC

IN THE COURT OF Sh. Ram Lal Meena

Additional District Judge(ADJ)

CIVIL CAUSE LIST DATED 28-03-2020 Total Cases:41

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S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases</b>				
1	LAC	20/2015	19/16	UNION OF INDIA Vs. GURU NANAK VIDYA BHANDAR TRUST ANR.
2	CS	13/2016	57428/16	MEENA SAHNI Vs. SUNITA
3	CS		58211/16	HOUSING DEVELOPEMENT FINANCE CORP LTD Vs. UMESH KUMAR
4	CS		140/17	ARUP GHOSH Vs. VALUE INFRACON INDIA PVT LTD
5	CS		223/19	M/S THE ASHOK Vs. SWANY KEISHAM
6	EX		228/19	EVERGREEN LANDSCAPES Vs. SUPREME COURT BAR ASSOCIATION MULTI STATE CO OP GROUP HOUSING SOCIETY LTD
7	CS		519/19	UNISON HOTELS PVT LTD Vs. VINOD AMKBAWATTA
8	Misc DJ		177/19	LITTLE ROSE TECHNO SCHOOL Vs. M/S EDUSMART SERVICES PVT LTD
9	CS		632/19	HEMANT BHARDWAJ Vs. SUNITA RANI
10	EX		62/20	SNEH BATLA Vs. MS/ AJS BUILDERS PVT LTD
11	ARBTN		6/20	TOYOTA FINANCIAL SERVICES INDIA LTD. Vs. RAJPAL TILAK
12	ARBTN		7/20	TOYOTA FINANCIAL SERVICES INDIA LTD. Vs. AMANMEET SINGH
13	ARBTN		8/20	TOYOTA FINANCIAL SERVICES INDIA LTD. Vs. LIMSAY TOURS AND TRAVELS
14	ARBTN		9/20	TOYOTA FINANCIAL SERVICES INDIA LTD. Vs. RABINDRA KUMAR BARIK
15	ARBTN		19/20	PERFECT FINSEC PVT LTD Vs. JAI DEEP
16	ARBTN		20/20	PERFECT FINSEC PVT LTD Vs. MADAN SHARMA
<b>Issues</b>				
17	CS		799/17	SUDHIR KUMAR VERMA Vs. RAJ BAHADUR SINGH
<b>Plaintiff/Petitioner Evidence</b>				
18	CS	135/2014	56079/16	MS PROFESSIONAL IMPEX PVT LTD Vs. MS KORTEK ELECTRONICS PVT LTD
19	CS	266/2014	56048/16	MS PROFESSIONAL IMPEX P.LTD. Vs. MS KORTEK ELECTRONICS INDIA P.LTD.
20	CS		523/17	INDO RAMA SYNTHETICS INDIA LTD Vs. UNITED INDIA INSURANCE COMPANY LTD
21	CS		565/18	NIRMALA Vs. HITESH KUMAR
22	CS		344/19	AVNEET KAUR AND ANR Vs. M/S FAIRWEALTH SECURITIES LTD AND ANR
<b>Misc. Arguments</b>				
23	CS		59166/16	M/S ROMA HENNY SECURITY SERVICES PVT. LTD. Vs. AIRPORTS AUTHORITY OF INDIA
24	PPA		18/17	YASH PAL MAILK Vs. UNION OF INDIA
25	CS		584/17	MAHESH SUNNY ENTERPRISES PVT. LTD. Vs. AIRPORTS AUTHORITY OF INDIA
26	CS		572/17	PREM ARORA Vs. PRAKASH CHAND MODI
27	CS		573/17	PREM ARORA Vs. MANOJ KUMAR BANSAL
28	CS		574/17	PREM ARORA Vs. SATYANARAYAN KHANDELWAL
29	CS		576/17	PREM ARORA Vs. MAHAVEER BANSAL
30	CS		578/17	PREM ARORA Vs. ISHWAR SINGH
31	CS		579/17	PREM ARORA Vs. RADHEY SHYAM
32	CS		1098/17	JAI SINGH SADANA Vs. RAVINDER SINGH

- 29/3/20

District and Sessions Judge, New Delhi, PHC

IN THE COURT OF Sh. Ram Lal Meena

Additional District Judge(ADJ)

CIVIL CAUSE LIST DATED 28-03-2020 Total Cases:41

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S.No.	Case Type	Old Case No.	Case No.	Title
33	CS		28/19	ISHWAR SINGH Vs. PREM ARORA
34	CS		29/19	PRAKASH CHAND MODI Vs. PREM ARORA
35	CS		30/19	SATYANARAIN KHANDELWAL Vs. PREM ARORA
36	CS		31/19	MANOJ KUMAR BANSAL Vs. PREM ARORA
37	CS		32/19	MAHAVEER BANSAL Vs. PREM ARORA
38	CS		36/19	RADHEY SHYAM Vs. PREM ARORA
<b>Final Arguments</b>				
39	CS		58343/16	HOUSING DEVELOPEMENT FINANCE CORP LTD Vs. AKASH JAIN AND OTHERS
40	CS	207/2016	56488/16	M RAMESH INDUSTRIES Vs. TEIWINDER SINGH WALIA
<b>Order</b>				
41	LAC	1/2015	1/16	UNION OF INDIA (BARAKHAMBA ROAD) Vs. NIRMAL TOWERS (PROPERTY NO. 24)

28-3-20

# Room No. 24

District and Sessions Judge, New Delhi, HC

IN THE COURT OF Ms. Anju Bajaj Chandna

District Judge (Commercial Courts)-01

CIVIL CAUSE LIST DATED 28-03-2020 Total Cases:24

24

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases</b>				
1	ARBTN		3902/18	RAGHBIR SINGH Vs. EDU SMART SERVICES PVT LTD
2	ARBTN		4500/18	DHARAMVEER Vs. TRUE ZONE BUILDWELL PVT LTD AND ANR
3	CS (COMM.)		60/19	RSPL HEALTH PVT LTD Vs. VARSHA SRIVASTAVA TRADING AS M/S KSV SALES
4	CS (COMM.)		426/19	VICTORIAS SECRET STORES BRAND MANAGEMENT Vs. ASHOK KUMAR
5	CS (COMM.)		471/19	M/S CAROCS INC USA Vs. ASHOK KUMAR
6	OMP (I) (COMM.)		11238/19	HDB FINANCIAL SERVICES LTD. Vs. GAGANDEEP SINGH
7	OMP (I) (COMM.)		11239/19	HDB FINANCIAL SERVICES LTD. Vs. NISHAN SINGH
8	OMP (I) (COMM.)		11240/19	HDB FINANCIAL SERVICES LTD. Vs. KARAMJIT SINGH
9	OMP (I) (COMM.)		11241/19	CAPITAL HIND FINANCE PVT LTD Vs. MANOJ MAHTO
10	OMP (I) (COMM.)		14718/19	M/S BAJAJ FINANCE LTD Vs. BHARAT NEGI
11	OMP (I) (COMM.)		14863/19	AXIS BANK LTD Vs. PUNIRAM MEENA
12	OMP (I) (COMM.)		14864/19	YES BANK LTD Vs. RICCOH DEVELOPERS PVT LTD
13	OMP (I) (COMM.)		14865/19	YES BANK LTD Vs. BALVINDER SINGH
14	OMP (I) (COMM.)		14866/19	AXIS BANK LTD Vs. OMPRAKASH JAT
15	OMP (COMM.)		226/19	M/S ICON SLEEPER TRACK PRIVATE Vs. RAIL VIKAS
16	CS (COMM.)		722/19	TMT LOGISTICS PVT LTD Vs. M/S PARADISE INTERNATIONAL ETC.
17	CS (COMM.)		7/20	CENTRAL BANK OF INDIA Vs. MR ZAKIR HUSAIN ETC.
18	OMP (I) (COMM.)		333/20	TOYOTA FINANCIAL SERVICES INDIA LTD. Vs. SAIFALI CHAUS TRAVELS
19	OMP (I) (COMM.)		334/20	TOYOTA FINANCIAL SERVICES INDIA LTD. Vs. SUBHAN HAJIQBALKHAN KHAN
20	OMP (I) (COMM.)		336/20	TOYOTA FINANCIAL SERVICES INDIA LTD. Vs. DHIRI SINGH
<b>Issues</b>				
21	CS (COMM.)		154/19	MESSRS MALS CARGO PVT LTD Vs. MESSRS SARAWOGI IMPEX
<b>Plaintiff/Petitioner Evidence</b>				
22	CS (COMM.)	12/16/2016	368/19	MS L'OREAL Vs. RAVINDRA GIFT HOUSE
<b>Final Arguments</b>				
23	ARBTN	341/2014	12010/16	CHARANJEET ARORA (US 34) Vs. MS SMC COMTRADE LTD.
<b>Arguments</b>				
24	CS (COMM.)		580/19	CASIO COMPUTER CO. LTD Vs. SATYAM ENTERPRISES ND ORS

29/04/20

Court No. 27

District and Sessions Judge, New Delhi, PHC  
IN THE COURT OF Sh. Sanjay Khanagwal  
Additional Sessions Judge  
Criminal Cause List Dated 28-03-2020 Total Cases:3

(27)

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Defence Evidence</b>					
1	SC	29/15/2015	9102/2016	STATE Vs. BAL MUKUND SHARMA	135 /2014 (Chankaya Puri)
2	SC		394/2017	STATE Vs. RAJ KUMAR	109 /2017 (Naraina) 29/4/2020
<b>Order</b>					
3	SC	48/16/2016	9008/2016	STATE Vs. YASH SATNANI	18 /2016 (North Avenue)

Chief Metropolitan Magistrate, New Delhi, PHC  
IN THE COURT OF Ms. Jyoti Maheshwari  
Metropolitan Magistrate  
Criminal Cause List Dated 28-03-2020 Total Cases:46

(20)

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	Ct Cases	463/1/2015	31940/2016	INDIABULLS HOUSING FINANCE LTD. Vs. VASANTH N.	/0 (Connaught Place)
2	Ct Cases	650/1/2015	30991/2016	IDFC FIRST BANK LIMITED Vs. SHEERAZ AHMED	/0 (Connaught Place)
3	Ct Cases	715/1/2015	27253/2016	IDFC FIRST BANK LIMITED Vs. TAUQEER ALAM	/0 (Connaught Place)
4	Ct Cases	537/1/2015	36952/2016	DELHI SAFE DEPOSIT CO. LTD Vs. GURDITTA MAL GANGA RAM ORS	/0 (Barakhamba Road)
5	Ct Cases	545/1/2015	36961/2016	STERLING FINANCE LEASING CO. Vs. GURDITTA MAL GANGA RAM	/0 (Barakhamba Road)
6	Ct Cases	397/1/2015	39847/2016	INDIABULLS CREDIT SERVICES LTD Vs. LINGARAJA M	/0 (Connaught Place)
7	Ct Cases	798/1/2015	38025/2016	RELIGARE FINVEST LTD Vs. EL OS FORUMSOLS INDIA PVT LTD ORS	/0 (Connaught Place)
8	Ct Cases	801/1/2015	38028/2016	RELIGARE FINVEST LTD Vs. DS METALS PVT LTD ORS	/0 (Connaught Place)
9	Ct Cases	805/1/2015	38032/2016	RELIGARE FINVEST LTD Vs. GV COTTON MILLS PVT LTD	/0 (Connaught Place)
10	Ct Cases	965/1/2015	38339/2016	RELIGARE INVEST LTD Vs. VAISHNO INTEERNATIONAL P.LTD	/0 (Connaught Place)
11	Ct Cases	101/1/2016	38756/2016	KARINA FINCAP LTD Vs. JYOTI KUMAR	/0 (Connaught Place)
12	Ct Cases		8976/2018	INDIA INFOLINE FINANCE LTD Vs. MANISH JAIN	/0 (Barakhamba Road)
13	Ct Cases		8984/2018	INDIA INFOLINE FINANCE LTD Vs. ASHA DEVI	/0 (Barakhamba Road)
14	Ct Cases		10368/2018	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD Vs. MAN MOHAN SINGH	/0 ()
<b>Misc. cases</b>					
15	Ct Cases		12306/2018	IIFL Vs. GUTTULA NAGARAJU	/0 (Barakhamba Road)
16	Ct Cases		12307/2018	IIFL Vs. MANEET SINGH	/0 (Barakhamba Road)
17	Ct Cases		12308/2018	IIFL Vs. P AND P ELECTRICALS	/0 (Barakhamba Road)
<b>Misc./ Appearance</b>					
18	Ct Cases		12187/2018	INDIA INFOLINE FINANCE LTD Vs. AMARNATH	/0 ()
<b>Misc. cases</b>					
19	Ct Cases		12523/2018	IIFL Vs. GURMEL SINGH	/0 (Barakhamba Road)
20	Ct Cases		12526/2018	IIFL Vs. YEWALE KUNDLIK TUKARAM	/0 (Barakhamba Road)
21	Ct Cases		12530/2018	IIFL Vs. SOHEL IBRAHIMBHAI PATEL	/0 (Barakhamba Road)
22	Ct Cases		12949/2018	IIFL Vs. SAMAT BHIMSI VASHRA	/0 (Barakhamba Road)
<b>Misc./ Appearance</b>					
23	Ct Cases		9939/2019	IIFL Vs. MOHD AFASAR	/0 ()
24	Ct Cases		9940/2019	IIFL Vs. YELLANKI RAJASHEKAR	/0 ()
25	Ct Cases		9942/2019	IIFL Vs. RANJIT M KAADIYA	/0 ()
26	Ct Cases		13547/2019	LIBAS IMPEX Vs. SEEMA FASHIONS	/0 ()
27	Ct Cases		13630/2019	RAVI KUMAR Vs. GULAB SINGH	/0 ()
28	Ct Cases		18281/2019	ASHISH JAIN Vs. MS GRAVISPHARE INFOYTECH	/0 (Barakhamba Road)
29	Ct Cases		62/2020	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD. Vs. ANESHA BEGAM	/0 (Barakhamba Road)
30	Ct Cases		64/2020	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD. Vs. DINESH KUMAR	/0 (Barakhamba Road)

26/6/20

26/6/20

## Chief Metropolitan Magistrate, New Delhi, PHC

IN THE COURT OF Ms. Jyoti Maheshwari

Metropolitan Magistrate

Criminal Cause List Dated 28-03-2020 Total Cases:46

20

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
31	Ct Cases		65/2020	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD. Vs. NINESH KUMAR	/0 (Barakhamba Road)
32	Ct Cases		67/2020	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD. Vs. SONU KUMAR	/0 (Barakhamba Road)
33	Ct Cases		68/2020	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD. Vs. RASID	/0 (Barakhamba Road)
34	Ct Cases		162/2020	GOBIND SINGH Vs. SH. RAJU AND RAJ KUMAR	/0 (Inder Puri) 26/6/20
35	Ct Cases		3023/2020	SHREE NARSINH ELECTRIC CO. LTD. Vs. YUUVANI ELECTRICALS	/0 (Barakhamba Road)
36	Ct Cases		3025/2020	SHREE NARSINH ELECTRIC CO. Vs. ROBUST BUILDWELL PVT. LTD.	/0 (Barakhamba Road)
37	Ct Cases		3028/2020	DAYA SHANKER VERMA Vs. KULDEEP SINGH	/0 (Sagarapur)
<b>Plaintiff/Petitioner Evidence</b>					
38	Ct Cases		48864/2016	KARINA FINCAP LTD Vs. JYOTI KUMAR	/0 (Connaught Place) 2/5/20
<b>( Main Matter : Ct Cases/0002627/2016)</b>					
39	Ct Cases		48870/2016	KARINA FINCAP LTD Vs. JYOTI KUMAR	/0 (Connaught Place)
<b>( Main Matter : Ct Cases/0002626/2016)</b>					
40	Ct Cases		6595/2018	ZAK GLOBAL Vs. SACHIN MALLI NATH NASLI	/0
41	Ct Cases		3384/2019	VIKAS RUSTAGI AND ANR Vs. RAJESH PROJECTS INDIA PVT LTD	/0 13/5/20
<b>Statement of Accused</b>					
42	Ct Cases	550/1/2015	40791/2016	MS KARINA FINCAP LTD Vs. MRS JYOTI KUMAR	/0 (Tilak Marg)
43	Ct Cases		50924/2016	KARINA FINCAP LTD Vs. JYOTI KUMAR	/0 2/5/20
44	Ct Cases	95/1/2016	39390/2016	KARINA FINCAP LTD Vs. JYOTI KUMAR	/0 (Connaught Place)
45	Ct Cases		48873/2016	KARINA FINCAP LTD Vs. JYOTI KUMAR	/0 (Connaught Place)
<b>( Main Matter : Ct Cases/0002625/2016)</b>					
46	Ct Cases		7531/2017	KARINA FINCAP LTD Vs. JYOTI KUMAR	/0

District and Sessions Judge, New Delhi, PHC  
IN THE COURT OF Sh. Gurvinder Pal Singh  
District Judge (Commercial Courts)-02  
CIVIL CAUSE LIST DATED 28-03-2020 Total Cases:11

(31)

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases</b>				
1	ARBTN		19118/16	PADMASHREE CENTRAL SCHOOL Vs. EDUSMART SERVICES PVT LTD
2	CS (COMM.)		27/18	KAMLASH KUMAR Vs. VIPL -MIPL JV ( JAIPUR)
3	CS (COMM.)		28/18	RAMESHWAR PRASAD MORYA Vs. VIPL - MIPL JV (JAIPUR)
4	CS (COMM.)		29/18	NIMBARK SALES (INDIA) Vs. VIPL - MIPL JV (JAIPUR)
5	CS (COMM.)		30/18	INDRAJ KUMAR Vs. VIPL - MIPL JV (JAIPUR)
6	CS (COMM.)		31/18	KRISHAN PAL SINGH Vs. VIPL - MIPL JV (JAIPUR)
7	CS (COMM.)		32/18	XENIUM SECURITY PVT LTD Vs. VIPL - MIPL JV (JAIPUR)
8	CS (COMM.)		33/18	SAROJ DEVI Vs. VIPL - MIPL JV (JAIPUR)
9	CS (COMM.)		34/18	MANOJ KUMAR GUPTA Vs. VIPL - MIPL JV (JAIPUR) AND ORS
<b>Misc. Arguments</b>				
10	CS (COMM.)		371/19	MS ZINO DAVIDOFF SA Vs. ASHOK KUMAR
11	CS (COMM.)		372/19	THE POLO LAUREN COMPANY L.P Vs. ASHOK KUMAR

29/4/20

Mediation

28.02.2020

DELHI MEDIATION CENTRE

CAUSE LIST FOR 28.03.2020 (Saturday)

S. No.	Med. No.	Case No.	Title	Nature of Case	Referred by	Time	Assigned to	NDOH & Time
1	783/20	CS 843/18	Synapse India Outsourcing Pvt. Ltd. Vs. Prashant Kumar Singh	Recovery	Sh R L Meena	12:00		25.04.2020
2	787/20	Cs 26/18	IIFL Holdings Ltd. Vs. Suneet Agarwal	Injunction	Sh R L Meena	2:00		25.04.2020
3	761/20	FIR 108/17 PS Parliament Street	State Vs. Aditya Gupta	279/337 IPC	Ms Preeti Parewa	2:00		25.04.2020
4	358/20	New 43214/18	Sushma Rani Vs. Sharma Kalypso Pvt. Ltd.	138 NI Act	Ms Pragati	2:00		25.04.2020

25/4/20


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